GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:1584 ANSWERED ON:21.08.2012 RECOGNITION TO NSFS Jagannath Dr. M.;Rane Dr. Nilesh Narayan

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the National Sports Federations (NSFs) recognised by the Government/under consideration for recognition, State and Federation-wise:
- (b) whether the Government has not given annual recognition to various National Sports Federations;
- (c) if so, the details thereof and the reasons therefor during each of the last three years and the current year, NSF-wise;
- (d) whether the Government has taken any action against such federations not complying with the guidelines prescribed for recognition by the Government; and
- (e) if so, the details thereof during the said period, NSF-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a)to(c) The Government has introduced annual recognition procedure for the National Sports Federations (NSFs) from the year 2010. The NSFs which complied with the Government guidelines and furnished complete information/documents sought by the Government have been granted annual recognition. The details of the National Sports Federations (NSFs) which were granted recognition by the Government for the year 2011 is given in the enclosed Annexure. The Government does not deal with the State level Federations/ Associations.

The following NSFs have not yet been granted recognition for various reasons such as non-compliance of the Government guidelines, non-submission of complete documents etc:-

S.No. Name of the Federation

- Judo Federation of India
- 2. Aero Club of India
- 3. Bridge Federation of India
- 4.

 Board of Control for Cricket in India
- 5.
 Korfball Federation of India
 6.
 Indian Polo Association

7.
 Indian Triathlon Federation of India
8.
 Mallakhamb Federation of India
9.
 Federation of Motor Sports Club of India

Indian Style Wrestling

Besides, the NSFs in the disciplines of Hockey, Netball, Throwball and Gymnastic have also not been granted annual recognition due to dispute between various factions in the management of those Federations.

(d)&(e) Compliance to the guidelines of the Government by the NSFs has been made mandatory to receive Government recognition and thereby become eligible to receive financial as well as other forms of assistance from Government of India. No National Sports Federation has been given annual recognition by the Government which has not adhered to the Government guidelines.